

Textile Mills in Orissa

1020. DR. KARTIKESWAR PATRA : Will the Minister of TEXTILES be pleased to state:

- (a) the number of textiles/spinning mills under working condition in Orissa;
- (b) the number of textiles/spinning mills established with Central Government's finance assistance out of it;
- (c) the number of sick textiles in the State; and
- (d) the steps taken by the Government to revive these mill?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) As on 31.1.96, there were 14 Cotton/man-made/Fibre Textile Mills in Orissa (Spg. Mills 13, Composite Mills 1). Out of these only one spinning mill is reported to be closed as on 31.12.95.

(b) Central Govt. does not provide financial assistance for establishment of Textile/ Spg. Mills, However, entrepreneurs do obtain loans from Financial Institutions/ Banks.

(c) As on 30.6.95. there were 4 mills registered with BIFR.

(d) Govt. has set up Board for Industrial and Financial Reconstruction (BIFR) to enquire into the working of sick industrial companies and to prepare and sanction, as appropriate, schemes for their revival.

Old/new Foreign Promoter Capital

1021. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have drawn up distinctions between the old foreign promoter capital and new foreign promoter capital;
- (b) if so, the details of such distinctions;
- (c) the cut-off year taken into consideration for application of the new distinction on the vintage of foreign promoter capital; and
- (d) the steps being taken to publicise this new policy?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) No, Sir.

(b) to (c). Question does not arise.

Tourists in J&K and North East

1022. SHRI N. DENNIS : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the various measures taken to develop the Tourism industry in the country particularly in Terrorist Prone Areas like J&K and North-East to provide employment opportunities to the youth;
- (b) if so, the amount earmarked for this purpose; and
- (c) The number of foreign tourists likely to visit during 1996-97?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): (a) and (b). The measures taken to develop tourism in the country include facilitation of private investment in tourist facilities and assistance to State/U.T. Governments for the development of tourism infrastructure. It is, however, primarily the responsibility of the State/U.T. Governments to develop tourism industry within their respective States. The Governments of J&K provides incentives for the construction of hotels and guest houses in areas with high tourism potential. The local youths are also given training in adventure sports activities like skiing, paragliding, water sports etc. to make them self employed to earn their livelihood. In addition, Ladakh and Jammu regions have been promoted as tourist destinations. In the case of North Eastern States, the restricted area permit regime has been withdrawn from Tripura, Meghalaya and Assam to encourage tourist traffic to the area. Central Financial Assistance is provided on the basis of specific proposals received from the State Governments.

(c) A growth target of 8% in foreign tourist arrivals is set for the year 1996-97. Targets are, however, not fixed for specific states or regions.

Stock Invest Abused by Promoters

1023. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of FINANCE be pleased to state:

- (a) whether the bankers have accepted photocopies of the stockinvests from the promoters instead of original stockinvests and whether the financier of the stockinvests have also supplied the same photocopies of the stockinvests bearing the same numbers to other various promoters;
- (b) if so, the details of the banks that accepted the photocopies of the stockinvests and the financiers who issued the same copies of the stockinvests to more than one promoters; and